

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18.

APPEAL/31(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES:

Madhvi Munshi

Vs.

The Registrar of Companies Mumbai

SECTION: 252(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Ms. Saiee i/b S &T Legal, Ld. Counsel for the Appellant present. None present for the RoC.
2. Registry as well as Appellant are directed to issue Notice to the RoC intimating the next date of hearing with direction to file report. Counsel for the Appellant is further directed to serve a copy of the present Appeal upon the RoC, if not served earlier for their records and necessary action.
3. List this matter for further consideration on **29.08.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)